

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited  
V/s.  
Daman Polmers India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	MR. PRADEEP VAT i/s. KAYSTONE PARTNERS	for PETITIONER	
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ORDER

CP No. 1199/I&BP/NCLT/MB/MAH/2017

Corporate Debtor not present.

Since the Petitioner Counsel has stated that the Corporate Debtor has come forward for settlement, this Bench has posted this matter on 23.8.2017 for reporting settlement.

**Sd/-**  
V. NALLASENAPATHY  
Member (Technical)

**Sd/-**  
B.S.V. PRAKASH KUMAR  
Member (Judicial)